

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

OA 470/93

Date of order 4.7.95

Manoj Mishra S/o Shri S.S. Mishra, ASM, resident of
98/11 Brahmपुरi, Butcheri Road, Ajmer.

... Applicant.

VERSUS

1. Union of India through General Manager, Western Railway, Churchgate, Bombay.
2. Divisional Rail Manager, Western Railway, Ajmer.
3. The Secretary, Railway Board, New Delhi.

... Respondents.

CORAM

Hon'ble Mr. C.P. Sharma, Member (Administrative)
Hon'ble Mr. Rattan Prakash, Member (Judicial)

For the Applicant	...	Mr. D.P. Gurg
For the Respondents	...	Mr. Manish Bhandari

O R D E R

PER HON'BLE MR. C.P. SHARMA, MEMBER (ADMINISTRATIVE).

The learned counsel for the applicant states that necessary relief has been granted to the applicant by the Department itself. In the circumstances, this application has become infructuous. It is, therefore, dismissed with no order as to costs.


(RATTAN PRAKASH)
MEMBER(J)


(C.P. SHARMA)
MEMBER(A)

AHQ.